

OA 315/04

Dt. 14.12.06

Hon. Mr. K. Elango, J.M.

Hon. Mr. M. Jayaraman, AM

Even in the revised call, none is present for the applicant. However, in the interest of justice, case is adjourned to 04.01.07.

~~AM~~
AM.

K. Elango
J.M.

B

4.1.2007

Hon. Mr. Justice Khem Karan, V.C.

Hon. Mr. P.K. Chatterji, A.M.

List revised. None appears for the applicant.

The OA is dismissed for non-prosecution.

~~AM~~
A.M.

~~Mr~~
V.C.

10